

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:878
ANSWERED ON:24.11.2009
ARTISAN WELFARE TRUST
Alagiri Shri S. ;Singh Rajkumari Ratna

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of artisan welfare trust set-up by the KVIC in the country, State-wise;
- (b) the total funds collected from them during each of the last three years till date;
- (c) whether large number of artisans have not been covered under the said trust;
- (d) if so, the details thereof alongwith the reasons therefor; and
- (e) the criteria adopted for extending insurance and provident fund cover to artisans joining the Artisan Welfare Trusts?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL)

- a): The State-wise details of the 21 Artisan Welfare Fund Trusts (AWFTs) functioning throughout the country, are given at Annex.
- (b): The year-wise amounts of the total funds remitted by the khadi institutions to the AWFTs during the last three years are given below:
- (c) and (d): Yes, Sir. About 1.83 lakh artisans only have been covered under the AWFTs so far. The khadi / polyvastra institutions which are categorized as `A+`, `A`, `B` and `C` are covered under these AWFTs. The `D` category khadi institutions, defunct khadi institutions, trading units, partly funded institutions generally do not participate in the AWFTs. Besides, some institutions are directly depositing the artisan welfare funds with the local provident funds accounts, in the respective States.
- (e): The khadi artisans working in the khadi institutions are being paid on job basis, hence they are not covered under the purview of provident fund. As regards insurance cover, a Group Insurance Scheme, namely, Khadi Karigar Janashree Bima Yojana is being implemented in association with the Life Insurance Corporation of India.